

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.260 of 2012

Dated : 25th November, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. A.B. Grain Spirits Pvt. Ltd. Appellant (s)

Versus

**Punjab State Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Rabin Majumdar
Mr. Rajesh Mittra

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2
Ms. Shikha Ohri for PSERC

ORDER

At the request of the learned counsel for the Appellant, last opportunity is given to them for further hearing in the matter.

Accordingly, post the matter for further hearing on **17.12.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**